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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

OA NO. 1787/2002

This the 9th day of September, 2002

HON'BLE SH. KULDIP SINGH, MEMBER (J)
HON'BLE SH. M.P. SINGH, MEMBER (A)

Ved Pal No. 117/NE
Head Constable of Delhi Police
(PIS No. 28760861)
R/o D-620, Gali No.1,
Ashok Nagar, Delhi-93
Presently posted in
North East Distt.
Seelampur, DCP Office
Delhi.
(By Advocate: Sh. Anil Singh)

VERSUS

1. Commissioner of Police,
Police Head Quarters,
IP Estate, New Delhi.
2. Jt. Commissioner of Police
(Establishment) PHQ,
IP Estate, New Delhi.
(By Advocate: Sh. Ram Kawar)

O R D E R (ORAL)

By Sh. Kuldip Singh, Member (J)

Counsel for applicant seeks permission to withdraw the OA with permission to file a fresh OA to challenge his name be kept in the aggrieved list. OA is dismissed as withdrawn.


(M.P. SINGH)
Member (A)


(KULDIP SINGH)
Member (J)

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